Writte	n Answers to	[4 Apr	il, 2018]	Unstarred Questions 169		
1	2	3	4	5	6	
32.	Dadra and Nagar Haveli	0	0	0	0	
33.	Daman and Diu	7	0	O	0	
34.	Delhi UT	66	23	0	0	
35.	Lakshadweep	0	0	0	0	
36.	Puducherry	0	0	0	0	
100	Total	8132	2403	163	424	

Source: Monthly Anti Human Trafficking

Trafficking of young girls and children

4217. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the trafficking of young girls and children is on the rise in the country;
- (b) if so, the details thereof along with the number of such cases reported, cases solved/pending, accused arrested and the action taken against the guilty persons during each of the last three years and the current year, State-wise;
- (c) whether the trafficked girls and children are forced into prostitution, begging and organ trade, etc.; and
 - (d) if so, the steps being taken to curb such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per information provided by the National Crime Records Bureau, 3028, 3548 and 4911 girl victims (below 18 years) were trafficked in the country during 2014, 2015 and 2016 respectively, out of a total of 5985, 7148 and 9034 child victims (below 18 years).

- (b) State/UT-wise details of total number of cases of trafficking (including young girls and children) reported, persons arrested, persons charge-sheeted and persons convicted in the years 2014, 2015 and 2016 are given in Statement-I to III (See below). Complete data for the year 2017 and current year is not available.
- (c) From the victims rescued from Human Trafficking, it is ascertained that they were trafficked for prostitution and begging etc. 4980 victims of human trafficking

were rescued from prostitution, 71 victims were rescued from begging and 2 were rescued from being victimized by organ trade in 2016.

(d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order and protection of citizens primarily rests with respective State Governments. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of the States and UTs by providing them regular guidance through various advisories issued on human trafficking from time to time. MHA also advises the Ministry of Women and Child Development and the Ministry of Labour and Employment for rehabilitation of victims of trafficking, and to keep a watch on fraudulent placement agencies in States which dupe unscrupulous victims in the garb of providing employment. The Ministry of Railways has also been advised by MHA to alert GRP and other railway staff to keep a close vigil on any suspicious activity of women and children being transported through Railways for the purpose of trafficking.

The Ministry of Home Affairs has also provided financial assistance to States to set up Anti Human Trafficking Units and also provides guidance to Nodal Officers of Anti Human Trafficking Units in handling human trafficking cases.

Statement-I

State/UT-wise detail of cases of trafficking reported/charge-sheeted/convicted/persons arrested/convicted etc. during

Sl. No.	State/UT	Cases Reported	Cases Charge- sheeted	Cases Convicted by Court	Cases Acquitted/ Discharged	Persons Arrested	Persons Charge- sheeted	Persons Convicted
					by Court			
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	4	33	0	0	164	47	0
2.	Arunachal Pradesh	39	1	0	0	26	1	0
3.	Assam	105	1	0	0	88	8	0
4.	Bihar	85	85	0	0	295	295	0
5.	Chhattisgarh	80	75	1	5	167	165	3
6.	Goa	32	8	2	0	149	41	0
7.	Gujarat	60	12	0	0	160	49	0
8.	Haryana	44	38	1	5	156	154	4
9.	Himachal Pradesh	8	0	0	0	124	0	0
10.	Jammu and Kashmir	2	1	0	0	12	6	0
11.	Jharkhand	148	55	O	0	123	123	0
12.	Karnataka	317	24	0	0	1623	142	2

1	2	3	4	5	6	7	8	9
13.	Kerala	5	0	0	0	6	0	0
14.	Madhya Pradesh	41	20	4	2	171	91	0
15.	Maharashtra	356	10	6	0	802	171	18
16.	Manipur	39	0	O	0	9	0	0
17.	Meghalaya	5	0	0	0	36	0	0
18.	Mizoram	0	0	0	0	0	0	0
19.	Nagaland	2	0	0	0	8	0	0
20.	Odisha	765	0	0	0	410	1	0
21.	Punjab	3	3	0	0	5	5	0
22.	Rajasthan	464	206	5	4	587	447	20
23.	Sikkim	0	0	0	0	0	0	0
24.	Tamil Nadu	379	155	49	3	765	377	80
25.	Telangana	176	66	0	0	460	169	0
26.	Tripura	1	1.	0	0	4	8	0
27.	Uttar Pradesh	25	0	0	0	17	0	0
28.	Uttarakhand	43	38	2	1	155	155	7
29.	West Bengal	1768	1083	5	54	1384	1367	10
30.	Andaman and Nicobar Islands	3	0	0	0	12	6	0

31.	Chandigarh	12	11	2	2	17	27	2
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0
33.	Daman and Diu	7	6	0	1	47	50	0
34.	Delhi UT	200	25	O	0	199	50	0
35.	Lakshadweep	0	0	0	0	0	0	0
36.	Puducherry	17	7	O	0	39	25	0
40	Total	5235	1964	77	77	8220	3980	146

Note: Data for the year 2014 is provisional.

Source: Monthly Anti Human Trafficking

Statement-II

State/UT-wise detail of cases of trafficking reported/charge-sheeted/convicted/persons arrested/convicted etc. during

4								
S1.	State/UT	Cases	Cases	Cases	Cases	Persons	Persons	Persons
No.		Reported	Charge-	Convicted	Acquitted/	Arrested	Charge-	Convicted
			sheeted	by Court	Discharged		sheeted	9
					by Court			
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	190	98	9	47	626	317	12
2.	Arunachal Pradesh	11	1	0	0	18	1	0
3.	Assam	183	32	0	0	286	63	0
4.	Bihar	52	47	0	0	77	77	0

1	2	3	4	5	6	7	8	9
5.	Chhattisgarh	65	10	0	0	120	18	0
6.	Goa	30	10	0	3	98	35	0
7.	Gujarat	383	108	10	1	504	202	26
8.	Haryana	75	46	0	0	241	190	0
9.	Himachal Pradesh	11	7	0	0	341	351	4
10.	Jammu and Kashmir	2	1	Ō	1	2	2	Ö
11.	Jharkhand	228	54	0	0	73	72	0
12.	Karnataka	379	16	0	0	1025	34	0
13.	Kerala	23	0	0	0	37	4	0
14.	Madhya Pradesh	49	10	0	0	170	27	0
15.	Maharashtra	692	116	49	10	1404	212	81
16.	Manipur	1	0	0	0	1.	0	0
17.	Meghalaya	1	0	0	0	3	O	0
18.	Mizoram	0	0	0	0	0	0	0
19.	Nagaland	2	0	0	0	10	10	0
20.	Odisha	73	42	0	0	86	83	0
21.	Punjab	8	0	0	0	19	0	0

22.	Rajasthan	1262	353	9	3	1100	931	17
23.	Sikkim	0	0	0	0	0	0	0
24.	Tamil Nadu	464	162	44	19	915	439	84
25.	Telangana	606	158	0	0	877	328	0
26.	Tripura	1	0	0	0	0	0	0
27.	Uttar Pradesh	22	18	0	0	111	93	0
28.	Uttarakhand	29	18	0	1	128	75	0
29.	West Bengal	2099	707	1	47	1637	1175	5
30.	Andaman and Nicobar Islands	1	0	0	0	3	0	0
31.	Chandigarh	22	8	1	9	31	15	3
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0
33.	Daman and Diu	1	3	0	0	4	19	0
34.	Delhi UT	177	10	0	0	128	9	0
35.	Lakshadweep	0	0	0	0	0	0	0
36.	Puducherry	1	0	0	0	5	0	0
	Total	7143	2035	123	141	10080	4782	232

Note: Data for the year 2015 is provisional.

Source: Monthly Anti Human Trafficking

State/UT-wise detail of cases of trafficking reported/charge-sheeted/convicted/persons arrested/convicted etc. during

Sl. No.	State/UT	Cases Reported	Cases Charge-	Cases Convicted	Cases Acquitted/	Persons Arrested	Persons Charge-	Persons Convicted
		•	sheeted	by Court	Discharged		sheeted	
					by Court			
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	239	76	2	120	599	265	2
2.	Arunachal Pradesh	2	0	0	0	5	0	0
3.	Assam	91	28	0	0	98	37	0
4.	Bihar	43	43	0	0	114	114	0
5.	Chhattisgarh	68	17	0	O	193	46	0
6.	Goa	40	22	O	O	76	60	0
7.	Gujarat	548	63	4	0	554	82	6
8.	Haryana	51	4	1	0	281	105	2
9.	Himachal Pradesh	8	6	0	0	223	1653	2
10.	Jammu and Kashmir	0	0	0	1	0	0	0
11.	Jharkhand	109	63	61	7	83	75	0
12.	Karnataka	404	5	O	O	1273	16	0

13.	Kerala	21	14	0	1	157	7 9	0	
14.	Madhya Pradesh	51	6	0	0	170	6	0	
15.	Maharashtra	517	148	2	O	1173	328	6	
16.	Manipur	3	0	0	0	5	0	0	
17.	Meghalaya	7	0	0	0	14	0	0	
18.	Mizoram	2	0	0	O	5	0	0	
19.	Nagaland	0	0	0	0	0	0	0	
20.	Odisha	84	49	0	0	150	120	0	
21.	Punjab	13	11	0	0	28	37	0	
22.	Rajasthan	1422	394	9	11	1087	950	47	
23.	Sikkim	1	0	0	0	1	0	0	
24.	Tamil Nadu	434	139	59	69	1725	1242	72	
25.	Telangana	229	46	0	0	591	113	0	
26.	Tripura	0	0	0	0	0	0	0	
27.	Uttar Pradesh	79	44	2	1	172	101	11	
28.	Uttarakhand	12	15	0	2	37	58	0	
29.	West Bengal	3579	1186	23	212	1847	1795	11	

1	2	3	4	5	6	7	8	9	
30.	Andaman and Nicobar Islands	1	1	0	0	7	7	0	
31.	Chandigarh	1	0	0	0	3	3	0	
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	
33.	Daman and Diu	7	0	0	0	38	0	0	
34.	Delhi UT	66	23	0	0	106	0	0	
35.	Lakshadweep	0	0	0	0	0	0	0	
36.	Puducherry	0	0	0	0	0	0	0	
	Total	8132	2403	163	424	10815	7292	159	

Source: Monthly Anti Human Trafficking